

Assistance rendered by Visual Campaign Consultative Group

1464. SHRI T. S. LAKSHMANAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the nature of advice and assistance rendered by the Visual Campaign Consultative Group after its reconstitution in June, 1970 to Government in fulfilling the needs of short-range and long-range campaigns directed against communal and political violence; and

(b) the number of short-range and long-range campaigns conducted by Government in this regard after June, 1970?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). The Visual Campaign Consultative Group, which was originally set up in June, 1970 was reconstituted in December, 1971. The first meeting of the reconstituted Group was held in May, 1972 at which it considered certain suggestions for action.

No campaigns have as yet been conducted at the instance of the reconstituted Group.

National Aeronautical Laboratory Bangalore

1465. SHRI B. N. REDDY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Materials Science Division in National Aeronautical Laboratory, Bangalore, would be made "Materials Research Centre";

(b) if not, whether it will be made a separate unit by itself having its own Director; and

(c) the steps being taken to expand it?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The Centre would be a part of the National Aeronautical Laboratory.

(c) The requirements for the activities of the Materials Research Centre had already been provided as a part of the Fourth Five Year Plan Proposals of the National Aeronautical Labora-

tory (NAL), Bangalore. The financial implications for the Fifth Plan period will be placed before the Executive Council of the NAL at the appropriate time.

T. V. Station in Ahmedabad

1466. SHRI D. P. JADEJA:
SHRI VEKARIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Shri K. K. Shah, the then Minister announced that there will be a Television Station in Ahmedabad; and

(b) if so, when that Station will be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) In the absence of the date and place of the announcement by Shri K. K. Shah, it is not possible to check up what precisely he stated and in what context.

(b) Development of T. V. in the country will have to be undertaken on a phased basis over the next ten or fifteen years. The establishment of a T. V. Station at Ahmedabad will be considered as a part of this phased programme.

Central Assistance for setting up Industrial Projects in backward areas of Gujarat

1467. SHRI D. P. JADEJA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the outlines of the industrial projects in backward areas of Gujarat for which Central assistance is being extended and the places where the industries are being located; and

(b) the employment potential of these industries when they go into production?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Central assistance to States is being allocated under the Fourth Plan through block loans and grants and not in relation to the specific scheme/programme under the

State Plans. So far as the 10% Central subsidy scheme, 1971 is concerned Panchmahals district in Gujarat is eligible for this subsidy and it is understood that the State Government have sanctioned in principle a total amount of Rs. 21,556 to 12 units located in this district, on account of this subsidy. Information about employment potential is not available.

Alleged seizures of smuggled Arms from Bangladesh by B.S.F.

1468. SHRI SUKHDEO PRASAD VERMA:

SHRI P. K. DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force has seized large quantity of arms smuggled from Bangladesh recently; and

(b) if so, the number of smuggles arrested and the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The Border Security Force have seized some Arms, Ammunition and Explosives at the borders of West Bengal, Assam, Meghalaya and Tripura.

(b) Five Indian and eight Bangladesh nationals have been arrested in connection with the smuggling of arms. Action is being taken against them in accordance with the provisions of Law by the concerned State authorities.

Activities of a Foreign Intelligence Agency in Eastern Part of India

1469. DR. LAXMINARAYAN PANDHEYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the 'Nav Bharat Times' Bombay dated the 26th June, 1972 to the effect that a foreign intelligence agency has been active for years together in the eastern part of India;

(b) if so, the main points thereof; and

(c) the steps taken by Government in this regard?

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THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Government has seen the news report, which purports to be based on an interview with the Union Home Secretary. The report is, however, not accurate. In the course of his discussions with the representatives of the press at Calcutta on the 24th June, 1972 the Home Secretary was asked about the activities of the Naga and Mizo hostiles. The Home Secretary referred to the assistance and support these elements had received from Pakistan since the fifties. A pointed question was then asked about the activities of the C.I.A. The Home Secretary stated that the C.I.A. was known to be active in different countries in the world and that the Government was continuously vigilant regarding the activities of such intelligence agencies in the country.

(c) The Government keeps a watch on the activities of foreign intelligence organisations, including of C.I.A. It will be appreciated that it would not be in the public interest to disclose the information in the possession of the Government or the details of what the Government does to counter the activities of such organisations.

Demand for Increasing Production Capacity by Industrial Houses

1470. SHRI PAMPAN GOWDA :
SHRI R. R. SINGH DEO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of industrial houses which have requested Government for an increase in their production capacity in response to the new policy of liberalisation; and

(b) the reaction of Government thereto and the extent to which the industrial production is likely to be affected?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) Forty-Five.

(b) A total number of 600 applications including these received from the forty-five industrial houses mentioned above have been received for fuller utilisation of existing capacities. Out of these, 100 applications have been disposed of including 43 which have been